

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :16-07-2024

Date : 16.07.2024									
S L N O.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	59184/ 2024	16.07.2 024	ABLAPL - 6771/2 024	A.K. NAYAK	C.O.		Order Dtd. 2024-07-12		(Se at No- )
2	59185/ 2024	16.07.2 024	ABLAPL - 5045/2 024	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No- )
3	59186/ 2024	16.07.2 024	ABLAPL - 4264/2 024	M.R. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No- )
4	59187/ 2024	16.07.2 024	ABLAPL - 3906/2 024	C RANA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL- 2	(Se at No- 7)
5	59188/ 2024	16.07.2 024	ABLAPL - 3676/2 024	N.S. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL- 2	(Se at No- 9)
6	59190/ 2024	16.07.2 024	ABLAPL - 3506/2 024	J BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL- 1	(Se at No- 2)
7	59195/ 2024	16.07.2 024	ABLAPL - 6594/2 024	NK SATAPATH Y	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No- 2)
8	59196/ 2024	16.07.2 024	ABLAPL - 6809/2 024	A PATTANAI K	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No- 2)
9	59197/ 2024	16.07.2 024	BLAPL- 2741/2	KK NATH	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at

			024						No-2)
10	59198/2024	16.07.2024	WP (C) - 16164/2024	B B MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No-8)
11	59199/2024	16.07.2024	ABLAPL - 6853/2024	D SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
12	59200/2024	16.07.2024	ABLAPL - 6762/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
13	59201/2024	16.07.2024	ABLAPL - 3901/2024	SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
14	59202/2024	16.07.2024	ABLAPL - 3322/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
15	59203/2024	16.07.2024	ABLAPL - 2291/2024	R SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
16	59205/2024	16.07.2024	ABLAPL - 1624/2024	PK DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
17	59207/2024	16.07.2024	ABLAPL - 1387/2024	KSHTISH	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
18	59209/2024	16.07.2024	ABLAPL - 547/2024	K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
19	59210/2024	16.07.2024	ABLAPL - 2460/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
20	59211/2024	16.07.2024	ABLAPL - 449/2024	K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-8)
21	59213/2024	16.07.2024	WP (C) - 15366/2024	D.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANCH-1	(Seat No-3)
22	59215/	16.07.2	WP (C) -	T.NRUSIN	C.O.	COURT	Order Dtd. 2024-07-12	WRIT	(Se

	2024	024	16454/ 2024	GHA		NO. 10		BRANC H-6	at No- 35)
23	59216/ 2024	16.07.2 024	WP (C) - 15926/ 2024	H.K. MOHANTA	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 41)
24	59217/ 2024	16.07.2 024	WP (C) - 16593/ 2024	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-7	(Se at No- 18)
25	59218/ 2024	16.07.2 024	WP (C) - 14326/ 2024	B. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-6	(Se at No- 36)
26	59219/ 2024	16.07.2 024	WP (C) - 16202/ 2024	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANC H-4	(Se at No- 46)
27	59220/ 2024	16.07.2 024	WP (C) - 15002/ 2024	S.P. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-6	(Se at No- 26)
28	59221/ 2024	16.07.2 024	WP (C) - 16208/ 2016	MISS S L PATNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No- 19)
29	59222/ 2024	16.07.2 024	WP (C) - 15238/ 2024	S.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANC H-8	(Se at No- 40)
30	59223/ 2024	16.07.2 024	WP (C) - 16208/ 2016	P K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No- 19)
31	59224/ 2024	16.07.2 024	WP (C) - 15239/ 2024	S.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANC H-8	(Se at No- 40)
32	59225/ 2024	16.07.2 024	WP (C) - 16210/ 2016	MISS S L PATNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No- 19)
33	59226/ 2024	16.07.2 024	WP (C) - 16210/ 2016	P K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No- 19)
34	59227/ 2024	16.07.2 024	WP (C) - 16007/ 2024	B.P. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-1	(Se at No- 4)

35	59228/ 2024	16.07.2 024	WP (C) - 21437/ 2016	MISS S L PATNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-7	(Se at No- 18)
36	59229/ 2024	16.07.2 024	WP (C) - 21437/ 2016	P K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-7	(Se at No- 18)
37	59230/ 2024	16.07.2 024	WP (C) - 16002/ 2024	B.P. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-1	(Se at No- 4)
38	59231/ 2024	16.07.2 024	WP (C) - 21434/ 2016	MISS S L PATNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-7	(Se at No- 18)
39	59232/ 2024	16.07.2 024	WP (C) - 21434/ 2016	P K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-7	(Se at No- 18)
40	59233/ 2024	16.07.2 024	WP (C) - 15998/ 2024	B.P. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-8	(Se at No- 41)
41	59234/ 2024	16.07.2 024	WP (C) - 16769/ 2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
42	59238/ 2024	16.07.2 024	WP (C) - 25514/ 2021	R K MOHAPATR A	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No- 19)
43	59240/ 2024	16.07.2 024	WP (C) - 16714/ 2024	M.S. HASAN	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
44	59241/ 2024	16.07.2 024	WP (C) - 16567/ 2024	SUMANTA DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-7	(Se at No- 18)
45	59244/ 2024	16.07.2 024	FAO- 665/20 19	S C D DASH	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	MISC. APPEA L SEC.	(Se at No- 9)
46	59245/ 2024	16.07.2 024	WP (C) - 16810/ 2024	N. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Se at No- 9)
47	59247/ 2024	16.07.2 024	WPC (OA C) - 1190/2	TAPAN SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	OA Branc h	(Se at No-

			018						1)
48	59249/ 2024	16.07.2 024	WP (C) - 16780/ 2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
49	59253/ 2024	16.07.2 024	WP (C) - 16778/ 2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
50	59254/ 2024	16.07.2 024	WPC (OA PPC) - 312/20 18	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2024-07-15	OA Branc h	(Se at No- 1)
51	59256/ 2024	16.07.2 024	ABLAPL - 3659/2 024	M MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No- 1)
52	59258/ 2024	16.07.2 024	WP (C) - 8619/2 024	N K SATAPATH Y	C.O.	COURT NO. 20	Order Dtd. 2024-08-22	WRIT BRANC H-6	(Se at No- 24)
53	59259/ 2024	16.07.2 024	CRLREV - 320/20 24	A. PATTANAI K	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	CRIMI NAL REVIS ION	(Se at No- 5)
54	59260/ 2024	16.07.2 024	WP (C) - 8619/2 024	N K SATAPATH Y	C.O.	COURT NO. 20	Order Dtd. 2024-08-22	WRIT BRANC H-6	(Se at No- 24)
55	59261/ 2024	16.07.2 024	WP (C) - 8619/2 024	N K SATAPATH Y	C.O.	COURT NO. 20	Order Dtd. 2024-08-22	WRIT BRANC H-6	(Se at No- 24)
56	59262/ 2024	16.07.2 024	CRLREV - 308/20 24	R.K. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-07-12		(Se at No- 24)
57	59264/ 2024	16.07.2 024	CRLREV - 333/20 24	K.C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	CRIMI NAL REVIS ION	(Se at No- 5)
58	59265/ 2024	16.07.2 024	WP (C) - 8619/2 024	N K SATAPATH Y	C.O.	COURT NO. 20	Order Dtd. 2024-08-22	WRIT BRANC H-6	(Se at No- 24)
59	59267/ 2024	16.07.2 024	WP (C) - 8619/2 024	N K SATAPATH Y	C.O.	COURT NO. 20	Order Dtd. 2024-08-22	WRIT BRANC H-6	(Se at No- 24)
60	59268/ 2024	16.07.2 024	ABLAPL -	M. NAYAK	C.O.	COURT NO.	Order Dtd. 2024-07-10		(Se at

			3571/2 024			20			No- 24)
61	59269/ 2024	16.07.2 024	FAO- 595/20 14	KALPATAR U PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	MISC. APPEA L SEC.	(Se at No- 2)
62	59271/ 2024	16.07.2 024	ABLAPL - 2471/2 024	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No- 2)
63	59273/ 2024	16.07.2 024	WP (C) - 19465/ 2016	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
64	59274/ 2024	16.07.2 024	WP (C) - 19468/ 2016	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
65	59275/ 2024	16.07.2 024	WP (C) - 19470/ 2016	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
66	59278/ 2024	16.07.2 024	WP (C) - 19587/ 2017	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 2)
67	59279/ 2024	16.07.2 024	ABLAPL - 4950/2 024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No- 2)
68	59280/ 2024	16.07.2 024	CRLREV - 332/20 24	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	CRIMI NAL REVIS ION	(Se at No- 5)
69	59282/ 2024	16.07.2 024	CRLREV - 331/20 24	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	CRIMI NAL REVIS ION	(Se at No- 5)
70	59283/ 2024	16.07.2 024	ABLAPL - 4618/2 024	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL- 2	(Se at No- 9)
71	59284/ 2024	16.07.2 024	WP (C) - 16759/ 2024	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
72	59285/ 2024	16.07.2 024	CRLREV - 330/20 24	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	CRIMI NAL REVIS ION	(Se at No- 5)
73	59286/ 2024	16.07.2 024	WP (C) -	P K	C.O.	COURT	Order Dtd. 2024-07-15	WRIT	(Se

	2024	024	13540/ 2024	PATRA		NO. 2		BRANC H-5	at No- 22)
74	59287/ 2024	16.07.2 024	WP (C) - 13542/ 2024	P K PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-5	(Se at No- 22)
75	59288/ 2024	16.07.2 024	CRLREV - 329/20 24	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	CRIMI NAL REVIS ION	(Se at No- 5)
76	59289/ 2024	16.07.2 024	WP (C) - 10831/ 2020	SHOBHAN GUPTA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 4)
77	59290/ 2024	16.07.2 024	CRLREV - 328/20 24	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	CRIMI NAL REVIS ION	(Se at No- 5)
78	59291/ 2024	16.07.2 024	WP (C) - 16612/ 2024	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT BRANC H-8	(Se at No- 42)
79	59292/ 2024	16.07.2 024	WP (C) - 8526/2 016	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-3	(Se at No- 12)
80	59293/ 2024	16.07.2 024	WP (C) - 16717/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
81	59294/ 2024	16.07.2 024	WP (C) - 8526/2 016	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-3	(Se at No- 12)
82	59295/ 2024	16.07.2 024	WP (C) - 7086/2 019	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Se at No- 7)
83	59296/ 2024	16.07.2 024	WP (C) - 16729/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
84	59297/ 2024	16.07.2 024	WP (C) - 7086/2 019	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Se at No- 7)
85	59298/ 2024	16.07.2 024	WP (C) - 19553/ 2022	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-3	(Se at No- 14)

86	59299/ 2024	16.07.2 024	WP (C) - 16730/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
87	59300/ 2024	16.07.2 024	WP (C) - 19553/ 2022	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-3	(Se at No- 14)
88	59301/ 2024	16.07.2 024	WP (C) - 16832/ 2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-2	(Se at No- 9)
89	59302/ 2024	16.07.2 024	WP (C) - 16732/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
90	59303/ 2024	16.07.2 024	WP (C) - 21440/ 2016	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-7	(Se at No- 18)
91	59304/ 2024	16.07.2 024	WP (C) - 16734/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
92	59305/ 2024	16.07.2 024	WP (C) - 5632/2 022	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-6	(Se at No- 16)
93	59306/ 2024	16.07.2 024	WP (C) - 16741/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
94	59307/ 2024	16.07.2 024	WP (C) - 19584/ 2017	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 2)
95	59308/ 2024	16.07.2 024	WP (C) - 16751/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
96	59309/ 2024	16.07.2 024	WP (C) - 19589/ 2017	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 2)
97	59310/ 2024	16.07.2 024	WP (C) - 19589/ 2017	K K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 2)
98	59311/ 2024	16.07.2 024	WP (C) - 16207/ 2016	G.JAYASI NGH	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No-

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99	59312/ 2024	16.07.2 024	WP (C) - 16207/ 2016	MISS S L PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No- 19)
10 0	59313/ 2024	16.07.2 024	WP (C) - 16764/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
10 1	59314/ 2024	16.07.2 024	WP (C) - 16207/ 2016	P K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No- 19)
10 2	59315/ 2024	16.07.2 024	WP (C) - 16766/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
10 3	59316/ 2024	16.07.2 024	WP (C) - 16034/ 2016	G.JAYASI NGH	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Se at No- 7)
10 4	59317/ 2024	16.07.2 024	WP (C) - 16775/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
10 5	59318/ 2024	16.07.2 024	WP (C) - 16034/ 2016	A SIKDAR	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Se at No- 7)
10 6	59319/ 2024	16.07.2 024	WP (C) - 16779/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
10 7	59320/ 2024	16.07.2 024	WP (C) - 22091/ 2023	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110 )
10 8	59321/ 2024	16.07.2 024	WP (C) - 16782/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
10 9	59322/ 2024	16.07.2 024	CONTC- 1458/2 015	N R PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	CONTE MPT	(Se at No- 4)
11 0	59323/ 2024	16.07.2 024	WP (C) - 16784/ 2024	S SAMAL	C.O.	COURT NO. 2		WRIT BRANC H-1	(Se at No-

									30)
11 1	59324/ 2024	16.07.2 024	CONTC- 1458/2 015	TAPAN SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	CONTE MPT	(Se at No- 4)
11 2	59325/ 2024	16.07.2 024	WP (C) - 16787/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
11 3	59326/ 2024	16.07.2 024	WP (C) - 16791/ 2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
11 4	59327/ 2024	16.07.2 024	RPFAM- 6/2020	P K BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	FIRST APPEA L	(Se at No- 1)
11 5	59328/ 2024	16.07.2 024	WP (C) - 16792/ 2024	SHARMIST HA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
11 6	59329/ 2024	16.07.2 024	WP (C) - 16795/ 2024	SHARMIST HA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
11 7	59330/ 2024	16.07.2 024	CMP- 710/20 24	S K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-5	(Se at No- 23)
11 8	59331/ 2024	16.07.2 024	CMP- 364/20 24	A K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-08-28	WRIT BRANC H-1	(Se at No- 30)
11 9	59332/ 2024	16.07.2 024	WP (C) - 16797/ 2024	SHARMIST HA SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
12 0	59333/ 2024	16.07.2 024	WP (C) - 16800/ 2024	SHARMIST HA SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 30)
12 1	59334/ 2024	16.07.2 024	CMP- 288/20 24	R K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 39)
12 2	59335/ 2024	16.07.2 024	CMP- 288/20 24	S BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 39)
12 3	59336/ 2024	16.07.2 024	WP (C) - 16803/ 2024	SHARMIST HA SAMAL	C.O.	COURT NO.	Order Dtd. 2024-07-15	WRIT BRANC	(Se at

			2024			20		H-2	No-9)
124	59337/2024	16.07.2024	WP (C) - 16817/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No-9)
125	59338/2024	16.07.2024	CONTC-1641/2009	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	CONTE MPT	(Seat No-3)
126	59339/2024	16.07.2024	CONTC-1641/2009	ABINASH SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	CONTE MPT	(Seat No-3)
127	59340/2024	16.07.2024	WP (C) - 16822/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No-9)
128	59341/2024	16.07.2024	CONTC-1529/2018	H K PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	CONTE MPT	(Seat No-5)
129	59342/2024	16.07.2024	CRLMA-5/2021	M SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	BAIL-2	(Seat No-10)
130	59343/2024	16.07.2024	CRLMA-122/2024	A.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	BAIL-2	(Seat No-16)
131	59344/2024	16.07.2024	CONTC-1817/2018	DEBARANJAN RAY	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	CONTE MPT	(Seat No-2)
132	59345/2024	16.07.2024	CRLMC-1200/2024	M.R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-07-12	CRIMINAL MISC	(Seat No-7)
133	59346/2024	16.07.2024	CONTC-1901/2018	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-07-12	CONTE MPT	(Seat No-5)
134	59347/2024	16.07.2024	CRLMC-1365/2024	TAPAN KUMAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-07-12	CRIMINAL MISC	(Seat No-1)
135	59348/2024	16.07.2024	CONTC-1974/2018	M/S S.K.BHAN JADEO	C.O.	COURT NO. 15	Order Dtd. 2024-07-12	CONTE MPT	(Seat No-5)
13	59350/	16.07.2	CONTC-	M N	C.O.	COURT	Order Dtd. 2024-07-12	CONTE	(Se

6	2024	024	1724/2018	MOHANTY		NO. 15		MPT	at No-3)
137	59351/2024	16.07.2024	WP (C) - 35316/2021	M.K. RATH	C.O.	COURT NO. 15	Order Dtd. 2024-07-15	WRIT BRANCH-7	(Se at No-18)
138	59352/2024	16.07.2024	ARBP-3/2024	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-07-12		(Se at No-18)
139	59353/2024	16.07.2024	ARBP-3/2024	G SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-07-12		(Se at No-18)
140	59354/2024	16.07.2024	CONTC-10423/2023	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-07-12	CONTE MPT	(Se at No-2)
141	59355/2024	16.07.2024	CRLMA-95/2024	S.K. BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-07-15	BAIL-1	(Se at No-5)
142	59356/2024	16.07.2024	CONTC-973/2018	A K BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-07-12	CONTE MPT	(Se at No-1)
143	59358/2024	16.07.2024	CRP-16/2015	S.N. DAS	C.O.	COURT NO. 14		CIVIL REVISION	(Se at No-1)
144	59359/2024	16.07.2024	CONTC-1494/2018	S K SAHU	C.O.	COURT NO. 14	Order Dtd. 2024-07-12	CONTE MPT	(Se at No-3)
145	59360/2024	16.07.2024	CONTC-1500/2018	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-09	CONTE MPT	(Se at No-3)
146	59361/2024	16.07.2024	CONTC-321/2017	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-12	CONTE MPT	(Se at No-1)
147	59362/2024	16.07.2024	CRP-15/2015	S.N. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	CIVIL REVISION	(Se at No-1)
148	59363/2024	16.07.2024	CMAPL-159/2024	P.C. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-15		(Se at No-1)

149	59364/2024	16.07.2024	CMAPL-161/2024	P.C. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-15	M.J.C.	(Seat No-3)
150	59365/2024	16.07.2024	WP (C) - 16835/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No-9)
151	59366/2024	16.07.2024	CMAPL-163/2024	P.C. MOHANTY	C.O.	COURT NO. 14		M.J.C.	(Seat No-3)
152	59367/2024	16.07.2024	CMAPL-164/2024	P.C. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-15	M.J.C.	(Seat No-3)
153	59368/2024	16.07.2024	CMAPL-165/2024	P.C. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-15	M.J.C.	(Seat No-3)
154	59369/2024	16.07.2024	CMAPL-166/2024	P.C. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-15	M.J.C.	(Seat No-3)
155	59370/2024	16.07.2024	FAO-131/2023	S HUSSIAN	C.O.	COURT NO. 14	Order Dtd. 2024-07-12	MISC. APPEAL SEC.	(Seat No-2)
156	59371/2024	16.07.2024	CRLA-116/2024	S. NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
157	59372/2024	16.07.2024	FAO-131/2023	K K NATH	C.O.	COURT NO. 5	Order Dtd. 2024-07-12	MISC. APPEAL SEC.	(Seat No-2)
158	59373/2024	16.07.2024	WP (C) - 6544/2024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-23	WRIT BRANCH-7	(Seat No-48)
159	59374/2024	16.07.2024	CRLMP-1000/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 3	Order Dtd. 2024-07-15	WRIT BRANCH-8	(Seat No-39)
160	59375/2024	16.07.2024	WP (C) - 6537/2024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-23	WRIT BRANCH-7	(Seat No-48)
161	59376/2024	16.07.2024	WP (C) - 6487/2024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-23	WRIT BRANCH-4	(Seat No-)

									37)
16 2	59377/ 2024	16.07.2 024	WP (C) - 6549/2 024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-23	WRIT BRANC H-7	(Se at No- 48)
16 3	59378/ 2024	16.07.2 024	WP (C) - 6551/2 024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-23	WRIT BRANC H-7	(Se at No- 48)
16 4	59379/ 2024	16.07.2 024	CRLMP- 996/20 24	S.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-15	WRIT BRANC H-8	(Se at No- 39)
16 5	59380/ 2024	16.07.2 024	WP (C) - 12134/ 2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-6	(Se at No- 35)
16 6	59381/ 2024	16.07.2 024	CRLMP- 546/20 24	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-07-15	WRIT BRANC H-6	(Se at No- 35)
16 7	59382/ 2024	16.07.2 024	WP (C) - 12134/ 2024	S K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	WRIT BRANC H-6	(Se at No- 35)
16 8	59383/ 2024	16.07.2 024	WP (C) - 6553/2 024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-23	WRIT BRANC H-7	(Se at No- 48)
16 9	59384/ 2024	16.07.2 024	WP (C) - 4957/2 017	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	WRIT BRANC H-7	(Se at No- 10)
17 0	59385/ 2024	16.07.2 024	WP (C) - 4957/2 017	I.CH. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	WRIT BRANC H-7	(Se at No- 10)
17 1	59386/ 2024	16.07.2 024	ABLAPL - 5353/2 024	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-12		(Se at No- 10)
17 2	59387/ 2024	16.07.2 024	ABLAPL - 4920/2 024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-12		(Se at No- 10)
17 3	59388/ 2024	16.07.2 024	CRLMC- 3566/2 016	S.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	CRIMI NAL MISC	(Se at No- 5)
17 4	59389/ 2024	16.07.2 024	CRLMC- 3566/2	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	CRIMI NAL	(Se at

			016					MISC	No-5)
175	59390/2024	16.07.2024	CRLMC-3566/2016	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-5)
176	59391/2024	16.07.2024	CRLMC-3114/2018	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-1)
177	59392/2024	16.07.2024	CRLMC-3157/2018	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-1)
178	59394/2024	16.07.2024	CRLMC-3157/2018	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-1)
179	59395/2024	16.07.2024	WP (C) - 16286/2024	SK. RUPLAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-4	(Seat No-46)
180	59397/2024	16.07.2024	WP (C) - 28178/2019	R. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-4	(Seat No-19)
181	59398/2024	16.07.2024	CRLREV - 311/2024	H. K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-5)
182	59399/2024	16.07.2024	CRLREV - 661/2023	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-08-14	CRIMINAL REVISION	(Seat No-2)
183	59400/2024	16.07.2024	CRLREV - 661/2023	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-14	CRIMINAL REVISION	(Seat No-2)
184	59401/2024	16.07.2024	JCRLA-9/2022	S.K. PAL	C.O.	COURT NO. 9	Order Dtd. 2024-07-15	CRIMINAL APPEAL	(Seat No-11)
185	59402/2024	16.07.2024	WP (C) - 15840/2024	S. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-15)
186	59403/2024	16.07.2024	WP (C) - 12831/2014	B. R. SENAPATI	C.O.	COURT NO. 9	Order Dtd. 2024-07-11	WRIT BRANCH-1	(Seat No-1)
18	59405/	16.07.2	CRLA-	K.C.	C.O.	COURT	Order Dtd. 2024-07-15	CRIMI	(Se

7	2024	024	161/2024	PANDA		NO. 7		NAL APPEAL	at No-10)
188	59407/2024	16.07.2024	WP (C) - 12832/2014	B. R. SENAPATI	C.O.	COURT NO. 7	Order Dtd. 2024-07-11	WRIT BRANCH-1	(Se at No-1)
189	59408/2024	16.07.2024	CRLA-446/2021	G. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-15	CRIMINAL APPEAL	(Se at No-5)
190	59409/2024	16.07.2024	WP (C) - 11507/2024	J. PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-12	WRIT BRANCH-6	(Se at No-16)
191	59410/2024	16.07.2024	WP (C) - 11507/2024	P. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-12	WRIT BRANCH-6	(Se at No-16)
192	59412/2024	16.07.2024	WP (C) - 37162/2023	A. PATTANAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-12	WRIT BRANCH-2	(Se at No-9)
193	59413/2024	16.07.2024	WP (C) - 37162/2023	A. K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-12	WRIT BRANCH-2	(Se at No-9)
194	59415/2024	16.07.2024	WP (C) - 10899/2024	D. K. NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-10	WRIT BRANCH-7	(Se at No-48)
195	59416/2024	16.07.2024	WP (C) - 10684/2024	D. K. NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-10	WRIT BRANCH-5	(Se at No-21)
196	59417/2024	16.07.2024	WP (C) - 16811/2024	KSHITISH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-12	WRIT BRANCH-2	(Se at No-9)
197	59418/2024	16.07.2024	BLAPL-6663/2024	NILAKANTHA PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-10		(Se at No-9)
198	59419/2024	16.07.2024	ABLAPL - 3337/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL-1	(Se at No-1)
199	59420/2024	16.07.2024	CRLA-50/2020	M/S. RAJIB BIHARI MISHRA,	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	CRIMINAL APPEAL	(Se at No-10)

				B. C. GHADEI					
200	59421/2024	16.07.2024	WP (C) - 13814/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
201	59422/2024	16.07.2024	WP (C) - 12711/2024	B K PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15 Judgement Dtd. 2024-07-15,	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
202	59423/2024	16.07.2024	WP (C) - 1993/2024	RAKESH SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
203	59424/2024	16.07.2024	WP (C) - 8116/2023	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	WRIT BRANCH-3	(Seat No-33)
204	59425/2024	16.07.2024	WP (C) - 12129/2024	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-23	WRIT BRANCH-6	(Seat No-35)
205	59426/2024	16.07.2024	ABLAPL - 6721/2024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09		(Seat No-35)
206	59427/2024	16.07.2024	CMP- 445/2024	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No-6)
207	59428/2024	16.07.2024	CMP- 212/2024	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	WRIT BRANCH-8	(Seat No-39)
208	59429/2024	16.07.2024	WP (C) - 8912/2012	DEBARANJAN RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15		(Seat No-39)
209	59430/2024	16.07.2024	WP (C) - 15349/2024	R R DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	WRIT BRANCH-1	(Seat No-3)
21	59431/	16.07.2	WP (C) -	J. C.	C.O.	COURT	Order Dtd. 2024-07-15	WRIT	(Se

0	2024	024	1993/2024	BARAL		NO. 20		BRANCH (DIVISION BENCH -2)	at No-115)
21	59434/2024	16.07.2024	CRLREV - 930/2013	SK SAMIM	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	CRIMINAL REVISION	(Seat No-2)
21	59435/2024	16.07.2024	WP (C) - 3570/2024	P K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
21	59436/2024	16.07.2024	MATA-213/2024	S K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	FIRST APPEAL	(Seat No-4)
21	59437/2024	16.07.2024	CRP-6/2024	PITABAS NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-08-13	CIVIL REVISION	(Seat No-1)
21	59438/2024	16.07.2024	WP (C) - 11202/2021	K C SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-09	WRIT BRANCH-6	(Seat No-24)
21	59439/2024	16.07.2024	WP (C) - 25514/2021	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-12	WRIT BRANCH-4	(Seat No-19)
21	59440/2024	16.07.2024	WP (C) - 3284/2024	GIRISH KU. SUNDARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-15	WRIT BRANCH-1	(Seat No-4)
21	59441/2024	16.07.2024	CMAPL-199/2024	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-15	M.J.C .	(Seat No-3)
21	59442/2024	16.07.2024	RSA-322/2017	R K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	SECOND APPEAL	(Seat No-3)
22	59443/2024	16.07.2024	TRP (C) - 87/2024	PRANAYA SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	M.J.C .	(Seat No-6)
22	59444/2024	16.07.2024	WP (C) - 16102/2024	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Seat No-

									8)
22	59445/2024	16.07.2024	ABLAPL - 2937/2024	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-29	BAIL-2	(Se at No-8)
22	59446/2024	16.07.2024	ABLAPL - 6696/2024	M K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-07-15	BAIL-2	(Se at No-12)
22	59447/2024	16.07.2024	BLAPL-7765/2023	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-05	BAIL-2	(Se at No-8)
22	59448/2024	16.07.2024	LAA-83/2018	K.C. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-07-11	FIRST APPEAL	(Se at No-4)
22	59450/2024	16.07.2024	ABLAPL - 3181/2024	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-10		(Se at No-4)
22	59451/2024	16.07.2024	ABLAPL - 6745/2024	PRASANTA KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-10		(Se at No-4)
22	59452/2024	16.07.2024	ABLAPL - 6725/2024	LAMBODOR ACHARI	C.O.	COURT NO. 11	Order Dtd. 2024-07-10	BAIL-2	(Se at No-11)
22	59453/2024	16.07.2024	ABLAPL - 6728/2024	G. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-07-10	BAIL-2	(Se at No-12)
23	59454/2024	16.07.2024	ABLAPL - 6733/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-10	BAIL-1	(Se at No-4)
23	59455/2024	16.07.2024	ABLAPL - 6741/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-10		(Se at No-4)
23	59456/2024	16.07.2024	ABLAPL - 6742/2024	L. D. SAHOO A	C.O.	COURT NO. 11	Order Dtd. 2024-07-10	BAIL-2	(Se at No-9)
23	59457/2024	16.07.2024	ABLAPL - 6754/2024	ARUN KUMAR JATI	C.O.	COURT NO. 11	Order Dtd. 2024-07-10		(Se at No-9)
23	59458/2024	16.07.2024	ABLAPL -	MOHENDRA KUMAR	C.O.	COURT NO.	Order Dtd. 2024-07-10		(Se at

			6752/2 024	MOHAPATRO		11			No-9)
23 5	59459/ 2024	16.07.2 024	ABLAPL - 6744/2 024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-10		(Se at No- 9)
23 6	59460/ 2024	16.07.2 024	ABLAPL - 6746/2 024	G. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-07-10	BAIL- 2	(Se at No- 9)
23 7	59461/ 2024	16.07.2 024	ABLAPL - 6755/2 024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10	BAIL- 1	(Se at No- 3)
23 8	59462/ 2024	16.07.2 024	ABLAPL - 6756/2 024	G. JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 3)
23 9	59463/ 2024	16.07.2 024	ABLAPL - 6757/2 024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 3)
24 0	59464/ 2024	16.07.2 024	BLAPL- 2346/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 3)
24 1	59465/ 2024	16.07.2 024	ABLAPL - 6759/2 024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 3)
24 2	59466/ 2024	16.07.2 024	ABLAPL - 6760/2 024	ASHOK KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 3)
24 3	59467/ 2024	16.07.2 024	ABLAPL - 6761/2 024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10	BAIL- 2	(Se at No- 10)
24 4	59468/ 2024	16.07.2 024	ABLAPL - 6731/2 024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 10)
24 5	59469/ 2024	16.07.2 024	ABLAPL - 6730/2 024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10	BAIL- 1	(Se at No- 1)
24 6	59470/ 2024	16.07.2 024	ABLAPL - 6763/2 024	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 1)
24	59471/ 2024	16.07.2	BLAPL-	A. K.	C.O.	COURT	Order Dtd. 2024-07-10		(Se

7	2024	024	5740/2 024	MOHANTY		NO. 2 OLD			at No- 1)
24 8	59472/ 2024	16.07.2 024	BLAPL- 5504/2 024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 1)
24 9	59473/ 2024	16.07.2 024	BLAPL- 2238/2 024	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 1)
25 0	59474/ 2024	16.07.2 024	BLAPL- 6645/2 024	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10	BAIL- 1	(Se at No- 5)
25 1	59475/ 2024	16.07.2 024	BLAPL- 6652/2 024	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 5)
25 2	59476/ 2024	16.07.2 024	BLAPL- 8529/2 023	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	BAIL- 1	(Se at No- 4)
25 3	59477/ 2024	16.07.2 024	BLAPL- 14072/ 2023	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	BAIL- 2	(Se at No- 12)
25 4	59478/ 2024	16.07.2 024	CRLMP- 925/20 24	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	WRIT BRANC H-8	(Se at No- 39)
25 5	59480/ 2024	16.07.2 024	WP (C) - 6031/2 024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	WRIT BRANC H-7	(Se at No- 5)
25 6	59481/ 2024	16.07.2 024	ABLAPL - 6758/2 024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10	BAIL- 1	(Se at No- 1)
25 7	59482/ 2024	16.07.2 024	ABLAPL - 6764/2 024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 1)
25 8	59484/ 2024	16.07.2 024	ABLAPL - 6734/2 024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Se at No- 1)
25 9	59485/ 2024	16.07.2 024	SA- 16/199 9	T.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	SECON D APPEA L	(Se at No- 6)

260	59486/2024	16.07.2024	ABLAPL-6750/2024	MRUTYUNJAYA MOAHNTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Seat No-6)
261	59487/2024	16.07.2024	RSA-187/2002	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-12	SECOND APPEAL	(Seat No-7)
262	59488/2024	16.07.2024	ABLAPL-6736/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Seat No-7)
263	59490/2024	16.07.2024	ABLAPL-6748/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Seat No-7)
264	59491/2024	16.07.2024	ABLAPL-6726/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Seat No-7)
265	59492/2024	16.07.2024	SA-378/2001	D.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	SECOND APPEAL	(Seat No-7)
266	59493/2024	16.07.2024	ABLAPL-6737/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10	BAIL-1	(Seat No-5)
267	59494/2024	16.07.2024	BLAPL-2090/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-12		(Seat No-5)
268	59495/2024	16.07.2024	FAO-291/2024	SATYABAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	MISC. APPEAL SEC.	(Seat No-2)
269	59496/2024	16.07.2024	FAO-291/2024	S.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15	MISC. APPEAL SEC.	(Seat No-2)
270	59498/2024	16.07.2024	FAO-309/2024	SATYABAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-15		(Seat No-2)
271	59500/2024	16.07.2024	WP (C) - 10640/2024	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANCH-5	(Seat No-21)
272	59502/2024	16.07.2024	WP (C) - 16906/2024	P.K.PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANCH-3	(Seat No-)

									13)
27	59503/2024	16.07.2024	WP (C) - 10663/2024	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-15		(Se at No-13)
27	59505/2024	16.07.2024	WP (C) - 10638/2024	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANC H-5	(Se at No-21)
27	59508/2024	16.07.2024	WP (C) - 27927/2013	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANC H-7	(Se at No-15)
27	59510/2024	16.07.2024	ABLAPL - 6767/2024	R R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Se at No-15)
27	59511/2024	16.07.2024	ABLAPL - 4774/2024	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	BAIL-2	(Se at No-7)
27	59512/2024	16.07.2024	WP (C) - 22042/2023	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANC H-4	(Se at No-17)
27	59517/2024	16.07.2024	BLAPL-6685/2024	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Se at No-17)
28	59518/2024	16.07.2024	BLAPL-6684/2024	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Se at No-17)
28	59520/2024	16.07.2024	BLAPL-6682/2024	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Se at No-17)
28	59521/2024	16.07.2024	BLAPL-4538/2024	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Se at No-17)
28	59522/2024	16.07.2024	BLAPL-3099/2024	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Se at No-17)
28	59523/2024	16.07.2024	BLAPL-6681/2024	ANUPAM DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	BAIL-2	(Se at No-8)
28	59524/2024	16.07.2024	BLAPL-5902/2	PK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	BAIL-1	(Se at

			024			OLD			No-4)
286	59525/2024	16.07.2024	BLAPL-4748/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-4)
287	59526/2024	16.07.2024	BLAPL-2926/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-4)
288	59528/2024	16.07.2024	TRP (C) - 433/2023	D.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-07-15	M.J.C .	(Se at No-6)
289	59529/2024	16.07.2024	BLAPL-2235/2024	S BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-07-11		(Se at No-6)
290	59530/2024	16.07.2024	BLAPL-1801/2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-6)
291	59531/2024	16.07.2024	BLAPL-10059/2022	A.K.PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-07-16	BAIL-2	(Se at No-7)
292	59532/2024	16.07.2024	WP (C) - 16957/2024	P BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-15		(Se at No-7)
293	59533/2024	16.07.2024	WP (C) - 16888/2024	CK ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANC H-2	(Se at No-9)
294	59534/2024	16.07.2024	WP (C) - 16681/2024	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-26	WRIT BRANC H-8	(Se at No-42)
295	59535/2024	16.07.2024	WP (C) - 16885/2024	CK ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-15	WRIT BRANC H-2	(Se at No-9)
296	59536/2024	16.07.2024	ABLAPL - 6659/2024	R SETHI	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	BAIL-1	(Se at No-5)
297	59537/2024	16.07.2024	ABLAPL - 6786/2024	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	BAIL-2	(Se at No-9)
29	59538/	16.07.2	ABLAPL	S BISWAL	C.O.	COURT	Order Dtd. 2024-07-11	BAIL-	(Se

8	2024	024	- 6773/2 024			NO. 10		1	at No- 2)
29 9	59539/ 2024	16.07.2 024	ABLAPL - 5891/2 024	GR PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-11		(Se at No- 2)
30 0	59540/ 2024	16.07.2 024	ABLAPL - 5820/2 024	DINESH KU DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No- 2)
30 1	59542/ 2024	16.07.2 024	ABLAPL - 5804/2 024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No- 2)
30 2	59543/ 2024	16.07.2 024	ABLAPL - 5801/2 024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No- 2)
30 3	59544/ 2024	16.07.2 024	ABLAPL - 6795/2 024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL- 1	(Se at No- 3)
30 4	59545/ 2024	16.07.2 024	ABLAPL - 6769/2 024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No- 3)
30 5	59546/ 2024	16.07.2 024	ABLAPL - 6797/2 024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No- 3)
30 6	59547/ 2024	16.07.2 024	WP (C) - 16872/ 2024	CK ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANC H-2	(Se at No- 9)
30 7	59549/ 2024	16.07.2 024	WP (C) - 16861/ 2024	CK ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANC H-2	(Se at No- 9)
30 8	59551/ 2024	16.07.2 024	BLAPL- 1518/2 024	AMLAN MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Se at No- 9)
30 9	59552/ 2024	16.07.2 024	ABLAPL - 6659/2 024	GC JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	BAIL- 1	(Se at No- 5)
31 0	59553/ 2024	16.07.2 024	ABLAPL - 6800/2 024	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	BAIL- 2	(Se at No- 11)

31	59554/2024	16.07.2024	ABLAPL - 6665/2024	A SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL-2	(Se at No-10)
31	59555/2024	16.07.2024	ABLAPL - 6665/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL-2	(Se at No-10)
31	59557/2024	16.07.2024	ABLAPL - 6778/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL-2	(Se at No-9)
31	59559/2024	16.07.2024	ABLAPL - 6790/2024	TK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL-1	(Se at No-1)
31	59561/2024	16.07.2024	ABLAPL - 6782/2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-1)
31	59562/2024	16.07.2024	ABLAPL - 6777/2024	HAREKRUS HNA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL-1	(Se at No-1)
31	59564/2024	16.07.2024	ABLAPL - 5799/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-1)
31	59565/2024	16.07.2024	ABLAPL - 6780/2024	AKB	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-1)
31	59567/2024	16.07.2024	ABLAPL - 6765/2024	MR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-1)
32	59568/2024	16.07.2024	ABLAPL - 5520/2024	MR ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-07-11		(Se at No-1)
32	59569/2024	16.07.2024	BLAPL-6680/2024	BB ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-07-11		(Se at No-1)
32	59570/2024	16.07.2024	ABLAPL - 5478/2024	HS PAIKRAY	C.O.	COURT NO. 5	Order Dtd. 2024-07-11		(Se at No-1)
32	59571/2024	16.07.2024	WP (C) - 15361/2024	P.C. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-07-11	WRIT BRANC H-1	(Se at No-1)

									3)
32 4	59572/ 2024	16.07.2 024	ABLAPL - 6791/2 024	HK DASH	C.O.	COURT NO. 5	Order Dtd. 2024-07-11	BAIL- 2	(Se at No- 10)
32 5	59573/ 2024	16.07.2 024	ABLAPL - 6794/2 024	AK MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-07-11	BAIL- 1	(Se at No- 3)
32 6	59574/ 2024	16.07.2 024	BLAPL- 6320/2 024	N. SAHOO	C.O.	COURT NO. 5			(Se at No- 3)
32 7	59575/ 2024	16.07.2 024	BLAPL- 6686/2 024	B DAS	C.O.	COURT NO. 5	Order Dtd. 2024-07-11	BAIL- 1	(Se at No- 5)
32 8	59576/ 2024	16.07.2 024	ABLAPL - 5478/2 024	HS PAIKRAY	C.O.	COURT NO. 5	Order Dtd. 2024-07-11		(Se at No- 5)
32 9	59577/ 2024	16.07.2 024	BLAPL- 6715/2 024	M.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-12	BAIL- 1	(Se at No- 6)
33 0	59578/ 2024	16.07.2 024	BLAPL- 4318/2 024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No- 6)
33 1	59579/ 2024	16.07.2 024	ABLAPL - 6779/2 024	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL- 1	(Se at No- 3)
33 2	59580/ 2024	16.07.2 024	BLAPL- 6021/2 024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL- 1	(Se at No- 1)
33 3	59581/ 2024	16.07.2 024	ABLAPL - 6799/2 024	T BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL- 2	(Se at No- 11)
33 4	59582/ 2024	16.07.2 024	ABLAPL - 6776/2 024	HAREKRUS HNA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL- 1	(Se at No- 1)
33 5	59583/ 2024	16.07.2 024	WP (C) - 16646/ 2024	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	WRIT BRANC H-8	(Se at No- 42)
33 6	59584/ 2024	16.07.2 024	CRLREV -	R B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-10	CRIMI NAL	(Se at

			199/2024			OLD		REVISION	No-4)
337	59586/2024	16.07.2024	WP (C) - 10303/2024	B.K. SINGH	C.O.	COURT NO. 2 OLD		WRIT BRANCH-8	(Se at No-39)
338	59587/2024	16.07.2024	ABLAPL - 6788/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-39)
339	59588/2024	16.07.2024	ABLAPL - 6789/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-39)
340	59589/2024	16.07.2024	ABLAPL - 6793/2024	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	BAIL-1	(Se at No-2)
341	59590/2024	16.07.2024	ABLAPL - 6801/2024	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11		(Se at No-2)
342	59591/2024	16.07.2024	BLAPL-307/2024	PRATAP SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-07-11		(Se at No-2)
343	59593/2024	16.07.2024	BLAPL-919/2024	J. R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-07-11	BAIL-1	(Se at No-1)
344	59595/2024	16.07.2024	ABLAPL - 5628/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 8	Order Dtd. 2024-07-11		(Se at No-1)
345	59598/2024	16.07.2024	ABLAPL - 6749/2024	B. S. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-07-10	BAIL-1	(Se at No-5)
346	59599/2024	16.07.2024	BLAPL-6201/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-07-11		(Se at No-5)
347	59600/2024	16.07.2024	ABLAPL - 6735/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 8	Order Dtd. 2024-07-10	BAIL-2	(Se at No-11)
348	59601/2024	16.07.2024	ABLAPL - 6738/2024	J. R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-07-10		(Se at No-11)
34	59602/	16.07.2	ABLAPL	J. R.	C.O.	COURT	Order Dtd. 2024-07-10		(Se

9	2024	024	- 6739/2 024	NAYAK		NO. 8			at No- 11)
35 0	59603/ 2024	16.07.2 024	BLAPL- 5983/2 024	SRINIBAS H MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-07-11	BAIL- 1	(Se at No- 1)
35 1	59604/ 2024	16.07.2 024	CRLA- 689/20 24	S. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-07-15	CRIMI NAL APPEA L	(Se at No- 11)
35 2	59605/ 2024	16.07.2 024	BLAPL- 6201/2 024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-07-11		(Se at No- 11)
35 3	59606/ 2024	16.07.2 024	CRLREV - 424/20 14	S. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2014-07-15	CRIMI NAL REVIS ION	(Se at No- 1)
35 4	59607/ 2024	16.07.2 024	CRLREV - 423/20 14	S. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-07-15	CRIMI NAL REVIS ION	(Se at No- 1)
35 5	59608/ 2024	16.07.2 024	BLAPL- 3772/2 024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-07-11		(Se at No- 1)
35 6	59609/ 2024	16.07.2 024	BLAPL- 1013/2 024	SRINIBAS H MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-07-11		(Se at No- 1)
35 7	59610/ 2024	16.07.2 024	CRLA- 671/20 24	R.K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-07-15	CRIMI NAL APPEA L	(Se at No- 11)
35 8	59611/ 2024	16.07.2 024	CRLA- 676/20 24	P.K. MISHRA	C.O.	COURT NO. 15		CRIMI NAL APPEA L	(Se at No- 11)
35 9	59612/ 2024	16.07.2 024	BLAPL- 6759/2 024	SURYA KANTA PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-07-15		(Se at No- 11)
36 0	59613/ 2024	16.07.2 024	ABLAPL - 1555/2 024	GR PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-07-15	BAIL- 2	(Se at No- 11)
36 1	59614/ 2024	16.07.2 024	WP (C) - 16755/ 2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANC H-1	(Se at No- 30)

36	59615/2024	16.07.2024	WP (C) - 16761/2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANCH-1	(Se at No-30)
36	59616/2024	16.07.2024	WP (C) - 16663/2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANCH-8	(Se at No-42)
36	59617/2024	16.07.2024	WP (C) - 16661/2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANCH-8	(Se at No-42)
36	59618/2024	16.07.2024	WP (C) - 16656/2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANCH-8	(Se at No-42)
36	59619/2024	16.07.2024	WP (C) - 30001/2022	PK ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2023-11-02	WRIT BRANCH-1	(Se at No-30)
36	59620/2024	16.07.2024	BLAPL-6690/2024	BIBEKANA NDA MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Se at No-30)
36	59621/2024	16.07.2024	CRLA-680/2024	J.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-07-16	CRIMINAL APPEAL	(Se at No-11)
36	59622/2024	16.07.2024	WP (C) - 15596/2024	K.N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-16	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
37	59623/2024	16.07.2024	WP (C) - 17032/2024	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-16		(Se at No-122)
37	59189/2024	16.07.2024	OJC-3961/2000	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-21	WRIT BRANCH-5	(Se at No-20)
37	59191/2024	16.07.2024	WP (C) - 7516/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-7	(Se at No-15)
37	59192/2024	16.07.2024	WP (C) - 27179/2023	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2023-08-23	WRIT BRANCH-4	(Se at No-27)

374	59193/2024	16.07.2024	TRPCRL - 22/2024	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2024-06-20	BAIL-1	(Seat No-3)
375	59194/2024	16.07.2024	WP (C) - 27179/2023	MEENA DAS	GENERAL		Final Order	WRIT BRANCH-4	(Seat No-27)
376	59204/2024	16.07.2024	ABLAPL - 6499/2022	PRASANTA KUMAR PATRI	GENERAL		Entire Order	BAIL-1	(Seat No-1)
377	59236/2024	16.07.2024	TRP (C) - 35/2024	SAHASRAN SU SOURAV	GENERAL		Order Dtd. 2024-07-15	M.J.C.	(Seat No-6)
378	59243/2024	16.07.2024	WP (C) - 11748/2003	SOUBHAGYA DASH	GENERAL		Judgement Dtd. 2004-04-29		(Seat No-6)
379	59349/2024	16.07.2024	WPC (OA) - 131/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-09	OA Branch	(Seat No-1)
380	59357/2024	16.07.2024	BLAPL-3137/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-07-12		(Seat No-1)
381	59393/2024	16.07.2024	CONTC-811/2015	M/S.SIDHARTH PR.MISHRA	GENERAL		Entire Document		(Seat No-1)
382	59396/2024	16.07.2024	WPC (OA) - 293/2011	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	OA Branch	(Seat No-1)
383	59404/2024	16.07.2024	WP (C) - 10758/2015	M/S.SIDDHARTH PR.MISHRA	GENERAL		Entire Order		(Seat No-1)
384	59406/2024	16.07.2024	WPC (OA) - 1918/2016	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-26	OA Branch	(Seat No-1)
385	59411/2024	16.07.2024	WPC (OA) - 2533/2014	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-26	OA Branch	(Seat No-1)
386	59414/2024	16.07.2024	WPC (OA) - 3124/2	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-26	OA Branch	(Seat No-1)

			013						1)
387	59432/2024	16.07.2024	CONTC-811/2015	M/S.SIDHARTH PR.MISHRA	GENERAL		Entire Order		(Serial No-1)
388	59449/2024	16.07.2024	ABLAPL-3875/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-07-10	BAIL-2	(Serial No-11)
389	59479/2024	16.07.2024	WP (C) - 28999/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-1	(Serial No-3)
390	59483/2024	16.07.2024	WP (C) - 15120/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-7	(Serial No-48)
391	59489/2024	16.07.2024	WP (C) - 14380/2024	PADMALOKHAN MOHANTY	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH-6	(Serial No-36)
392	59497/2024	16.07.2024	OJC-7620/1999	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2016-09-22		(Serial No-36)
393	59515/2024	16.07.2024	WP (C) - 14423/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2020-07-15	WRIT BRANCH-1	(Serial No-2)
394	59516/2024	16.07.2024	ABLAPL-2551/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-22	BAIL-1	(Serial No-5)
395	59519/2024	16.07.2024	ABLAPL-2551/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-12	BAIL-1	(Serial No-5)
396	59541/2024	16.07.2024	RPFAM-159/2024	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2024-07-15		(Serial No-5)
397	59585/2024	16.07.2024	WP (C) - 13770/2003	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2008-08-08		(Serial No-5)
398	59206/2024	16.07.2024	WP (C) - 14673/2008	P K DASH	GENERAL		Petition Misc.case, Counter, Entire Order,	WRIT BRANCH-5	(Serial No-32)
399	59208/2024	16.07.2024	WP (C) - 37937/	S SAHOO	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH	(Serial No-)

			2021					H (DIVISION BENCH -2)	No- 115 )
40	59212/ 0 2024	16.07.2 024	WP (C) - 5893/2 024	P K MOHANTY	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
40	59214/ 1 2024	16.07.2 024	WP (C) - 14671/ 2008	P K DAS	GENE RAL		Order Dtd. 2024-05- 08Petition, Misc.case, Counter, Entire Order,	WRIT BRANC H-5	(Se at No- 32)
40	59235/ 2 2024	16.07.2 024	WP (C) - 14672/ 2008	P K DAS	GENE RAL		Order Dtd. 2024-05- 08Petition, Misc.case, Counter, Entire Order,	WRIT BRANC H-5	(Se at No- 32)
40	59237/ 3 2024	16.07.2 024	WP (C) - 12819/ 2021	R SWAIN	GENE RAL		Order Dtd. 2024-04-22	WRIT BRANC H-3	(Se at No- 28)
40	59239/ 4 2024	16.07.2 024	WP (C) - 148/20 18	H SUNDARA	GENE RAL		Order Dtd. 2024-07-09	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102 )
40	59242/ 5 2024	16.07.2 024	WPC (OA C) - 172/20 17	C SAHU	GENE RAL		Order Dtd. 2023-09-14	OA Branc h	(Se at No- 1)
40	59246/ 6 2024	16.07.2 024	WA- 7/2007	D NAYAK	GENE RAL		Order Dtd. 2021-11- 08Affidavit,	WRIT APPEA L	(Se at No- 2)
40	59248/ 7 2024	16.07.2 024	WA- 7/2007	D NAYAK	GENE RAL		Order Dtd. 2021-11- 08Affidavit,	WRIT APPEA L	(Se at No- 2)
40	59250/ 8 2024	16.07.2 024	WA- 7/2007	D NAYAK	GENE RAL		Order Dtd. 2021-11- 08Affidavit,	WRIT APPEA L	(Se at No- 2)
40	59251/ 9 2024	16.07.2 024	WA- 7/2007	D NAYAK	GENE RAL		Order Dtd. 2021-11- 08Affidavit,	WRIT APPEA L	(Se at No- 2)
41	59252/ 0 2024	16.07.2 024	WA- 7/2007	D NAYAK	GENE RAL		Order Dtd. 2021-11- 08Affidavit,	WRIT APPEA L	(Se at No- 2)

0	2024	024	7/2007		RAL		08Affidavit,	APPEAL	at No-2)
41	59255/2024	16.07.2024	WA-7/2007	D NAYAK	GENERAL		Order Dtd. 2021-11-08Affidavit,	WRIT APPEAL	(Se at No-2)
41	59257/2024	16.07.2024	SA-50/1993	H SUNDARA	GENERAL		Order Dtd. 2024-03-20		(Se at No-2)
41	59263/2024	16.07.2024	CRLMP-299/2022	J P KAR	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH-5	(Se at No-22)
41	59266/2024	16.07.2024	CRLREV-445/2023	S BARIK	GENERAL		PetitionAnnexure,	CRIMINAL REVISION	(Se at No-5)
41	59270/2024	16.07.2024	CONTC-1459/2024	A K MANTRY	GENERAL		Order Dtd. 2024-07-15		(Se at No-5)
41	59272/2024	16.07.2024	ABLAPL-5922/2024	R K SARANGI	GENERAL		Order Dtd. 2024-07-03		(Se at No-5)
41	59276/2024	16.07.2024	RSA-306/2019	P K DAS	GENERAL		Order Dtd. 2024-04-15	SECOND APPEAL	(Se at No-4)
41	59277/2024	16.07.2024	ABLAPL-6666/2020	R K SAHOO	GENERAL		Order Dtd. 2020-06-26	CRIMINAL MISC	(Se at No-18)
41	59281/2024	16.07.2024	BLAPL-11380/2023	P K DAS	GENERAL		Order Dtd. 2024-07-10		(Se at No-18)
42	59433/2024	16.07.2024	WP (C) - 20258/2018	D K JENA	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-3	(Se at No-33)
42	59499/2024	16.07.2024	WP (C) - 3076/2024	A MISHRA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-6	(Se at No-35)
42	59501/2024	16.07.2024	WP (C) - 8443/2023	P K JENA	GENERAL		Order Dtd. 2023-03-28	WRIT BRANCH-1	(Se at No-30)

423	59504/2024	16.07.2024	WP (C) - 21376/2014	SAPAN KU.BANARJEE	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
424	59506/2024	16.07.2024	WP (C) - 11288/2013	S BANERJEE	GENERAL		Order Dtd. 2022-07-29	WRIT BRANCH (DIVISION BENCH )	(Seat No-116)
425	59507/2024	16.07.2024	WP (C) - 21247/2021	A K ROUT	GENERAL		Order Dtd. 2022-07-25Petition,Annexure,	WRIT BRANCH-5	(Seat No-32)
426	59509/2024	16.07.2024	WP (C) - 5503/2013	M K MOHANTY	GENERAL		Order Dtd. 2022-06-21	WRIT BRANCH (DIVISION BENCH )	(Seat No-116)
427	59513/2024	16.07.2024	WP (C) - 12501/2024	G K SUNDARAY	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-2	(Seat No-9)
428	59514/2024	16.07.2024	WP (C) - 17766/2009	S MOHANTY	GENERAL		Order Dtd. 2015-04-20		(Seat No-9)
429	59527/2024	16.07.2024	WP (C) - 24361/2017	P K MISHRA	GENERAL		Order Dtd. 2018-05-18		(Seat No-9)
430	59548/2024	16.07.2024	WP (C) - 16422/2024	G K SUNDARAY	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
431	59550/2024	16.07.2024	WP (C) - 28240/2022	P. K. ROUSTRAY	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-8	(Seat No-29)
432	59556/2024	16.07.2024	WP (C) - 31185/2023	B ROUT	GENERAL		Order Dtd. 2024-05-01Petition,Annexure,	WRIT BRANCH (DIVISION )	(Seat No-109)

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43 3	59558/ 2024	16.07.2 024	WP (C) - 30871/ 2022	PK MISHRA	GENE RAL		Order Dtd. 2024-03-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
43 4	59560/ 2024	16.07.2 024	WA- 522/20 18	S K PRADHAN	GENE RAL		Order Dtd. 2019-04-24	WRIT APPEA L	(Se at No- 6)
43 5	59563/ 2024	16.07.2 024	WA- 3051/2 023	H JENA	GENE RAL		Order Dtd. 2024-07-10	WRIT APPEA L	(Se at No- 5)
43 6	59566/ 2024	16.07.2 024	ABLAPL - 7780/2 023	D ACHARYA	GENE RAL		Order Dtd. 2024-07-02	BAIL- 1	(Se at No- 5)
43 7	59592/ 2024	16.07.2 024	MATA- 96/202 3	A K SWAIN	GENE RAL		Order Dtd. 2024-07-02	FIRST APPEA L	(Se at No- 4)
43 8	59594/ 2024	16.07.2 024	CMP- 699/20 24	K N SAHOO	GENE RAL		Order Dtd. 2024-07-10	WRIT BRANC H-4	(Se at No- 37)
43 9	59596/ 2024	16.07.2 024	CMAPL- 282/20 21	M K MOHANTY	GENE RAL		Order Dtd. 2024-04-22	M.J.C .	(Se at No- 4)
44 0	59597/ 2024	16.07.2 024	CMAPL- 99/202 4	P K MISHRA	GENE RAL		Order Dtd. 2024-05-03		(Se at No- 4)

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